

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

STARRED QUESTION NO:15
ANSWERED ON:26.02.2002
DISINVESTMENT OF PSUS
PRABHAT KUMAR SAMANTARAY;SURESH KODIKUNNIL

Will the Minister of DISINVESTMENT be pleased to state:

- (a) The number and details of Public Sector Undertakings proposed to be disinvested during 2002-2003;
- (b) the progress and status of each of the PSU to be disinvested, particularly IPCL, Paradeep Phosphates, VSNL, IBP, BSNL, MTNL;
- (c) the financial position of the said PSUs; and
- (d) the manner in which the amount realised therefrom would be utilized?

Answer

MINISTER OF DISINVESTMENT AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI ARUN SHOURIE)

(a), (b), (c) and (d) A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.15 for 26-2-2002 regarding disinvestment of PSUs by Shri Kodikunnil Suresh and Shri Prabhat Samantray (Position No.15).

- (a) The names of the PSUs in which disinvestment will be concluded during 2002-2003 cannot be precisely indicated at this stage.
- (b) & (c) At present, in addition to cases where disinvestment has been finalised (HTL Ltd., CMC Ltd., IBP Ltd., VSNL, PPL and 1 hotels of ITDC and Hotel Corporation of India Ltd.), the disinvestment process is on in 27 PSUs. The status in respect of IPCL, PPL, VSNL, IBP, BSNL & MTNL indicating their financial position (profit/loss status) is as follows:-

Name of PSUs Status of Disinvestment Financial Position

1. Indian Petrochemicals Corporation Ltd. (IPCL) Disinvestment process is at an advanced stage Profit making
2. Paradeep Phosphates Ltd. (PPL) Disinvestment approved Loss incurring
3. Videsh Sanchar Nigam Ltd. (VSNL) Disinvestment completed Profit making
4. IBP Ltd. Disinvestment completed Profit making
5. Bharat Sanchar Nigam Ltd. (BSNL) No decision has been taken by Government Accounts not yet finalised
6. Mahanagar Telephone Nigam Ltd. (MTNL) No decision has been taken by Government Profit making

(d) It was proposed to raise Rs. 12,000 crore from disinvestment during 2001-2002. An amount of Rs. 7000 crore out of this will be used for providing restructuring assistance to PSUs, safety net to workers and reduction of debt burden and that a sum of Rs. 5000 crore will be used to provide additional budgetary support for the plan primarily in the social and infrastructure sectors. This additional allocation for the plan will be contingent upon realisation of the anticipated receipts.